

HIGH COURT OF DELHI
Shershah Road, New Delhi

236
31-3-23

2043-2045
No. /DHC/Gaz./G-3/2023

Dated: 28/03/2023

From: The Registrar General,
High Court of Delhi,
New Delhi.



To: 1. The Principal District & Sessions Judge (Headquarters), Tis Hazari Courts, Delhi.
2. The Director (Academics), Delhi Judicial Academy, Dwarka, New Delhi.
3. The Principal Secretary (Law, Justice and Leg. Affairs), Govt. of N.C.T of Delhi, Delhi Secretariat, I.P. Estate, New Delhi.

Sub: Regarding: Permission to Sh. Anil Kumar Chandel, an officer of Delhi Higher Judicial Service, to change his name from "Anil Kumar Chandel" to "Anil Chandhel" and order that henceforth he will be known as "Anil Chandhel".

Sir/Madam,

I am directed to forward herewith a copy of Notification No. 29/DHC/Gaz./G-3/2023 dated 22.03.2023, on the subject cited above, for information and necessary action.

Yours Sincerely,

(S.S. Bhatnagar)
Joint Registrar (Gazette-IB)
for Registrar General

Ends. No. /DHC/Gaz./G-3/2023

Dated:

Copy forwarded to the following for information and necessary action.

1. Registrar-cum-Secretary to Hon'ble the Chief Justice, High Court of Delhi, New Delhi.
2. Joint Registrar-cum-P.A. to Registrar General, High Court of Delhi, New Delhi.
3. Registrar (Vigilance), High Court of Delhi, New Delhi.
4. Joint Registrar (Gazette-1A Branch), High Court of Delhi, New Delhi.
5. The officer concerned.
6. Guard File.

(Surender Pal)
Deputy Registrar (Gazette-IB)

Judh Br.

P. DRS (Asst.)
29/3/23

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI.

No. F.5 (1)/2023/25376-406

Dated, Delhi the 01 APR 2023

Sub :- Regarding permission to Sh. Anil Kumar Chandel, an officer of Delhi Higher Judicial Service to change his name from "Anil Kumar Chandel" to "Anil Chandhel" and order that henceforth he will be known as "Anil Chandhel"

Copy forwarded along with its enclosure for information and necessary action to :-

1. The Officer In-Charge, Administration I,II,III, Accounts, General Branch, Vigilance, Purchase Cell, Pool Cars, Library, Record Rooms, Copying Agencies, Web-site Committee (Hindi/English) and Computer Section, Tis Hazari Courts, Delhi.
2. Sh. Anil Chandhel, Officer of Delhi Higher Judicial Service, presently under training, Delhi Judicial Academy, Sector-14, Dwarka, New Delhi.
3. The Administrative Civil Judge, (Central), Tis Hazari, Courts, Delhi.
4. The Sr. A.O.J / A.O J, Administration-I,II,III, Vigilance, Recruitment Cell, Filing Section, Accounts Branch, Fine & Audit Section, Care-Taking Branch, Computer Branch, Protocol Branch, LAC Branch, R & I Branch, 'LAYERS', ACR Cell, I.T.Cell, & Vulnerable Witness Deposition Complex(VWDC), Central District, Tis Hazari Court, Delhi..
5. The Accounts Officer, Accounts Branch, Central District, Tis Hazari Courts, Delhi.
6. The P.S. to Ld. Principal District & Sessions Judge(HQs), Room No. 302-A, Tis Hazari Courts, Delhi.

(Kaveri Baweja)
District Judge (Commercial Court)-07
Officer In-charge Judicial Branch (Central)
For Principal District & Sessions Judge(HQs),
Delhi

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HIGH COURT OF DELHI: AT NEW DELHI

No. 29 /DHC/Gaz./G-3/2023

Dated: 22.03.2023

NOTIFICATION:

Hon'ble the Chief Justice has been pleased to permit Mr. Anil Kumar Chandel, an officer of Delhi Higher Judicial Service, to change his name from "Anil Kumar Chandel" to "Anil Chandhel" and order that henceforth he will be known as "Anil Chandhel".

BY ORDER



(KANWALJEET ARORA)
REGISTRAR (VIGILANCE)

8-486/169

[दिल्ली राजपत्र (भाग-IV) (साधारण) में प्रकाशनार्थ]

दिल्ली उच्च न्यायालय: नई दिल्ली

सं 29/डी.एच.सी./गज़ट/जी-3/2023

दिनांक: 22.03.2023

अधिसूचना

माननीय मुख्य न्यायाधीश दिल्ली उच्चतर न्यायिक सेवा के अधिकारी श्री अनिल कुमार चंदेल को अपना नाम "अनिल कुमार चंदेल" से "अनिल चंदेल" के रूप में बदलने की अनुमति सहर्ष प्रदान करते हैं तथा यह आदेश करते हैं कि एतदपश्चात वे "अनिल चंदेल" के नाम से जाने जाएंगे।

आदेशानुसार

कृपया नोट करें

(कवलजीत अरोड़ा)

निबंधक (सतर्कता)

8/486